

National Company Law Tribunal


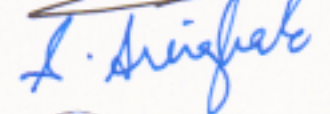
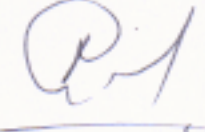
Allahabad Bench

CP NO. 1/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017

NAME OF THE COMPANY: MIS - Amethi Humes Pvt Ltd

SECTION OF THE COMPANIES ACT: 424 of the Companies Act of 2013

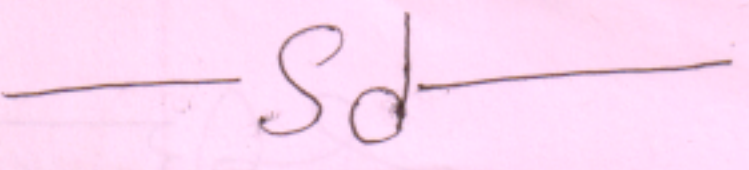
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Shardab Alam	Adv	Petitioner	
2.0.	Siddharth Singhal	Advocate	Petitioner/Applicant	
	Rohit Ranjan Agarwal	Advocate	Respondent	

CP NO.1/ALD/2017

Sh. Siddharth Singhal, Advocate for the applicant. Sh. Rohit Ranjan Agarwal, Advocate for the respondent.

Argument from the petitioner side are concluded. Time is granted for reply argument on behalf of the respondent.

The matter be listed on 27th November, 2017.



Dated:25.10.2017

H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash
(Stenographer)